

IN THE INCOME TAX APPELLATE TRIBUNAL  
“B” BENCH : BANGALORE

BEFORE SHRI N.V. VASUDEVAN, VICE PRESIDENT  
AND SHRI B R BASKARAN, ACCOUNTANT MEMBER

IT(TP)A No.270/Bang/2016
Assessment year: 2011-12

M/s. EF Information Systems Private Limited, No.9, 3 <sup>rd</sup> Floor, Salarpuria Cambridge Mall, Cambridge Layout, Bangalore – 560 008. <b>PAN: AACCE 0126G</b>	Vs.	The Deputy Commissioner of Income Tax, Circle 2(1)(2), Bangalore.
APPELLANT		RESPONDENT

**CORRIGENDUM**

*Per N.V. Vasudevan, Vice President*

The Tribunal disposed of this appeal by order dated 14.08.2020. At page 5 of the order, the references to the comparable company mentioned as 'Persistent Systems & Solutions Ltd.' at para 8 & 9 of the order is substituted to read as "**Persistent Systems Ltd.**"

Sd/-

( B R BASKARAN )  
ACCOUNTANT MEMBER

Sd/-

( N V VASUDEVAN )  
VICE PRESIDENT

Bangalore,  
Dated, the 13<sup>th</sup> October, 2020.

*/Desai S Murthy /*

Copy to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.

By order

Assistant Registrar  
ITAT, Bangalore.